

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3026
ANSWERED ON:08.12.2009
SMALL RETAILERS
Gandhi Shri Feroze Varun

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Government proposes to amend in the Micro, Small and Medium Enterprises Development Act, 2006 for protecting the interest of small retailers; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL)

(a) & (b): The Micro, Small and Medium Enterprises Development Act, 2006 was promulgated in the year 2006 for promotion, development and enhancing the competitiveness of the micro, small and medium enterprises which includes 'small retailers'. Presently, there is no proposal by the Government for amendment in the Micro, Small and Medium Enterprises Development Act, 2006.